

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARIENT SCIENTIFIC PRIVATE LIMITED Date of Commencement of Liquidation: 21-02-2019; List of Stakeholders as on Date: 22-12-2021; Name of IP: Mr. Jeetendra Rajpal Daryani; Last 5 digit of registration number: 11146

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	147500	1	147500				NA
2	Liquidation costs incurred till date	2	427650	2	427650				NA
3	Secured financial creditors	1	4963925	1	4963925				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	5539075	4	5539075	0	0	0	